

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	MAHADEV TRADING COMPANY VS ELURU JUTE MILLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampuria, Adv.] For the Operational Creditor
Mr. Udit Agarwal, Adv.]

Ms. Manju Bhuteria, Adv.] For the Corporate Debtor
Ms. Urmila Chakraborty, Adv.]
Mr. Amit Meharia, Adv.]
Ms. Paramita Banerjee, Adv.]
Mr. Tamaghna Chattopadhyay, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Heard both the learned Counsel for the parties. **Reserved for orders.**
3. It is submitted that settlement talks are on. Written notes of arguments be furnished within a period of three days if settlement fails.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**